

(d) The new National Forest Policy, 1988 has stipulated as below and reduce the pressure on demand of timber:

1. Encourage efficient utilisation of forest produce and maximise substitution of wood.
2. Enhance forest cover and productivity of forests through the application of scientific and technical inputs.
3. Forest based industries should raise raw-material direct for meeting their requirements. They should have direct relationship between the factory and individuals who can grow the raw-materials by supporting the individuals with inputs including credit, constant technical advice and finally harvesting and transport services.
4. Farmers, particularly small and marginal farmers should be encouraged to grow on marginal degraded lands available with them wood species required for industries.

Pending Cases Before New Delhi Bench of C.A.T.

6940. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether the number of cases in the Central Administrative Tribunal (CAT) is on the increase every year;

(b) the number of cases pending in the Central Administrative Tribunal bench at New Delhi as on 31st December, 1989;

(c) the number of cases filed during the

last three years ending 31st December, 1989 in New Delhi Bench; and

(d) the measures taken by Government for speedy disposal of the cases?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) The number of cases pending (excluding miscellaneous petitions) before the Principal Bench of CAT at New Delhi as on 31.12.89 is 6528.

(c) The number of cases filed during the last three years ending 31st December, 1989 in the Principal Bench in New Delhi is 8421.

(d) With a view to reduce the pendency of the cases, the Government have already decided to set up two additional benches in the Principal Bench of the CAT at New Delhi.

Research Vessel Sagar Kanya

6941. SHRI D. PANDIAN: Will the PRIME MINISTER be pleased to state:

(a) whether the causes of the fire accident that damaged the Research Vessel Sagar Kanya had been investigated; if so, the details thereof;

(b) whether the speed of the Research ship stands reduced to half knots per hour after the damage and repair, its cruising expenses per day have escalated and its fuel consumption has also increased;

(c) if so, the reasons for cruising it to the Carribean Sea;

(d) the speed, cruising expenses per day and fuel consumption of the vessel at present after repairs; and

(e) the reasons as to why the vessel had